

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**

**Principal Bench, New Delhi**

**Company Appeal (AT) (Ins) No. 1407 of 2019**

**IN THE MATTER OF:**

**Srei Infrastructure Finance Ltd.**

**Appellant**

**Vs.**

**Ashish Chhawchharia & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Mr. Rishav Banerjee and Mr. Raghavendra M. Bajaj, Advocates.**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.  
Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Mr. Siddhant Kant, Advocates for R-2.  
Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Sudhir Sharma, Ms. Ruby Ahuja, Mr. Naman Bagga and Mr. Deepak Joshi, Advocates for R-3.**

**With**

**Company Appeal (AT) (Ins) No. 1528 of 2019**

**IN THE MATTER OF:**

**IDBI Bank Ltd.**

**Appellant**

**Vs.**

**Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Tushar Mehta, Sr. Advocate(SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Suommo Biswas, Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha, Advocates.**

**For Respondents:** Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy, Mr. Piyush Swami and Mr. Rony O John, Advocates for R-1.  
Mr. Abhijeet Sinha and Mr. Raghavendra Bajaj, Advocates for R-2.

With  
**Company Appeal (AT) (Ins) No. 591 of 2020**

**IN THE MATTER OF:**

**SREI Infrastructure Finance Ltd.** **Appellant**

**Vs.**

**Ashish Chhawchharia** **...Respondents**

**Present:**

**For Appellant:** Mr. Abhijeet Sinha, Mr. Prateek Kumar, Mr. Shounak Mitra, Ms. Vaibhavi Pandey, Ms. Raveena Rai and Mr. Rohit Ghosh, Advocates.

**For Respondents:** Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.  
Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur, Mr. Siddhant Kant, Advocates for R-2.  
Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Sudhir Sharma, Ms. Ruby Ahuja, Mr. Naman Bagga, Mr. Utkarsh Maria and Mr. Deepak Joshi, Advocates for R-3.

With  
**Company Appeal (AT) (Ins) No.593 of 2020**

**IN THE MATTER OF:**

**SREI Multiple Asset Investment Trust** **Appellant**

**Vs.**

**IDBI Bank Ltd. & Ors.** **...Respondents**

*Company Appeal (AT) (Ins) Nos.1407,1528 of 2019*  
*Company Appeal (AT) (Ins) Nos.591,593 of 2020*  
*Company Appeal (AT) (Ins) No. 02 of 2021*

**Present:**

**For Appellant:** Mr. K. Datta, Sr. Advocate with Mr. Arijit Mazumdar, Mr. Shambo Nandy and Mr. Rahul Gupta, Advocates.

**For Respondents:** Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.  
Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Mr. Siddhant Kant, Advocates for R-2.  
Mr. Asim Sood, Ms. Bhargavi and Ms. Senu Nizar, Advocates for R-3.

**With**

**Company Appeal (AT) (Ins) No. 02 of 2021**

**IN THE MATTER OF:**

**Government of India, through Office of the Assistant  
Commissioner, GST & Central Tax, Cuttack-II Division**

**Appellant**

**Vs.**

**Ashish Chhawchharia  
Resolution Professional in the matter of Odisha  
Slurry Pipeline Infrastructure Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant:** Mr. Prasanna Kumar Parhi, ASGI, Orissa High Court with Mr. D. Jethi, Mr. D Sathpathy, Mr. Saurav Tibrewal, Mr. Pankaj Khandelwal, Advocates.

**For Respondents:** Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.  
Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur, Mr. Siddhant Kant, Advocates for R-2.  
Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek Swaroop, Ms. Ruby Ahuja, Mr. Naman Bagga, Mr. Sudhir Sharma, Mr. Vishal Gehrana, Mr. Anupam Prakash, Mr. Utkarsh Maria and Mr. Deepak Joshi, Advocates for R-3.

**ORDER**  
**(Virtual Mode)**

**09.04.2021:** Learned Senior Counsel for Respondent No. 2 in Company Appeal (AT) (Ins) No.591 and 593 of 2020, continued and concluded his arguments.

Heard the Learned Senior Counsel for the RP in all the Appeals at length.

Let the matter be fixed for remaining arguments on **22<sup>nd</sup> April, 2021** at **2.00 PM.**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

*sr/kam*

*Company Appeal (AT) (Ins) Nos.1407,1528 of 2019*  
*Company Appeal (AT) (Ins) Nos.591,593 of 2020*  
*Company Appeal (AT) (Ins) No. 02 of 2021*